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## MEMORANDUM FROM MAHARA-SHTRA EKIKARAN SAMITI

211. SHRI S. B. BOBDEY: SHRI V. R. PRASHAR: SHRIMATI VIDYAWATI CHATURVEDI: SHRI N. JOSEPH: SHRIMATI SATYAVATI DANG:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a delegation of 'Maharashtra Ekikaran Samiti' met the Prime Minister in November, 1972 in connection with long standing border dispute between Maharashtra and Mysore; and
- (b) if so, what are the contents of the memorandum submitted and what is the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) The delegation had met the Minister of State, Shri K. C. Pant (and not the Prime Minister) and submitted a Memorandum. It was urged in the Memorandum that the Mysore-Maharashtra boundary dispute should be solved without further delay on the basis of recognised principles. They were apprised of Government's desire to secure a mutually agreed solution of this problem.

## MINI ARMS FACTORY AT RAE BAREILLY

- 212. SHRI BABUBHAI M. CHINAI: Will the Minister of HOME AFFAIRS he pleased to state:
- (a) whether it is fact that a mini-arms factory was recently unearthed in Rae Bareily district in U.P. recently; and
  - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS ISHRI F. H. MOHSIN): (a) and (b) The information is being collected

from the State Government and will be laid on the table of the House as soon as received.

## DIFFERENCE OF PER CAPITA INCOME BETWEEN DEVELOPED AND BACKWARD STATES IN INDIA

- 213. DR. K. MATHEW KURIAN: Will the Minister of PLANNING be pleased to state:
- (a) whether it is a fact that the difference of per capita income between the developed and backward States in the Indian Union have increased during the last decade;
  - (b) if so, the details thereof; and
- (c) the steps taken by Government to reduce the economic disparities between States and regions in India?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b) Due to the non-availability of comparable figures of State *per capita* incomes covering the last decade, it is not possible to draw any categorical conclusions regarding the widening of disparities.

(c) Steps taken by the Government to reduce the economic disparities between States are contained in the statement laid on the Table of the House.

## **STATEMENT**

Some of the remedial measures undertaken by the Centre for redressing inter-state differences are set out below:

1. In order to give effect to the policy of correcting inter-regional imbalances, the criterion for allocation of Central assistance to States was modified by the National Development Council so as to favour the relatively backward States which were identified on the basis of average per *capita* income for 1962—65. According to the new formula, ten per cent of Central